

**GOVERNMENT OF INDIA  
MINISTRY OF CIVIL AVIATION  
LOK SABHA  
UNSTARRED QUESTION NO. : 2613  
(To be answered on the 17<sup>th</sup> March 2022)**

**NEW POLICY ON MRO**

**2613. SHRI VENKATESH NETHA BORLAKUNTA  
SHRI G. RANJITH REDDY  
SHRI PASUNOORI DAYAKAR  
SHRIMATI KAVITHA MALOTHU**

**Will the Minister of CIVIL AVIATION**

**नागर विमानन मंत्री**

**be pleased to state:-**

- (a) whether the Government has unveiled a new policy to promote Maintenance, Repair and Overhaul (MRO) of aircraft;**  
**(b) if so, the details thereof;**  
**(c) the manner in which the said policy would make India a global hub in MRO;**  
**(d) whether Government proposes to converge civil and military works with respect to MRO at identified airports; and**  
**(e) if so, the details thereof?**

**ANSWER**

**Minister of State in the Ministry of CIVIL AVIATION**

**नागर विमानन मंत्रालय में राज्य मंत्री**

**(GEN. (DR) V. K. SINGH (RETD))**

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- (a) to (c): Yes Sir. The Government has issued revised Maintenance, Repair & Overhaul (MRO) guidelines on 1st September, 2021 to create a conducive environment for the development of aircraft MRO services. The salient features of the guidelines are enumerated below:**
- a. Concession fee, in any manifestation, including royalty, shall not be leviable on new contracts or renewal of existing contracts.**
- b. Selection of agency and procedures for allotment of land/ space under rationalized land/ space rental for new MRO contracts and renewal of existing MRO contracts, shall be through e-tender by AAI.**
- c. The renewal of the existing land leases/ space license of MRO service providers/ Aircraft Maintenance Organizations (AMOs) shall be on the basis of bidding wherein Right of First Refusal (RoFR) shall be given to the existing lessee/ licensee to match the first rank bid in terms of the selection criteria provided its bid is within 15% of the most competitive bid received.**

**d. The maximum period of contract, new or for renewal, for allotment of land/ space shall be 30 years from the date of handing over of site.**

**(d) and (e): Under Civil and Military Convergence Project, Hindustan Aeronautics Limited (HAL) has approved HAL, Nasik as the centre point for Civil MRO diversification. HAL Nasik has converted one hangar as a civil MRO hangar and has also received Directorate General of Civil Aviation (DGCA) approval for four variants of business jets in collaboration with Air Works Pvt. Ltd. HAL Nasik has also conducted DGCA approved familiarization/ on-job training courses for its employees with Air India Engineering Services Ltd. (AIESL) and Air Works. HAL Nasik has signed Memorandum of Understanding (MoU) with leasing MRO players to "Explore business cooperation, opportunities in the area of MRO for Airframe, Landing gears, Engines, Auxiliary Power Units (APUs), Aircraft part out and components for commercial/ civil aircraft at HAL, Nasik.**

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